

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS
CIVIL APPEAL NO(s). 2565 OF 2005

VENEET AGRAWAL

Appellant (s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(With appln(s) for directions and office report)

WITH Civil Appeal NO. 7574 of 2005

(With prayer for interim relief and office report)

Date: 23/10/2007 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ASHOK BHAN

HON'BLE MR. JUSTICE V.S. SIRPURKAR

For Appellant(s) Mr. Manohar Lal Sharma, Adv.

Mr. Kuldip Singh, Adv.

For Respondent(s) Mr. A.Y. Chitale, Adv.

Ms. Sujeeta Srivastava, Adv.

R3 Mrs. Suchitra Atul Chitale, Adv.

Mr. A. Sharan, ASG.

Mr. Samir Ali Khan, Adv.

Mr. Amit Anand Tiwary, Adv.

R1 Mr. B.V. Balaram Das, Adv.

Mr. G. Vahanvati, S.G.

Ms. Maninder Acharya, Adv.

Ms. Dev Dutt Kamath, Adv.

Ms. Amit Madhan, Adv.

Ms. Rakesh Singh, Adv.

SEBI Mr. Nikilesh Ramachandran, Adv.

UPON hearing counsel the Court made the following

ORDER

Arguments heard.

Judgement reserved.

(Sheetal Dhingra)
Court Master

(Kanwal Singh)
Court Master